

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5271

ANSWERED ON:28.04.2010

NGOS FOR WOMEN ABROAD

Vasava Shri Mansukhbhai D.;Yadav Shri M. Anjan Kumar

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

- (a) whether his Ministry has identified Non-Governmental Organizations and legal teams which can render legal aid to women;
- (b) if so, the details thereof;
- (c) the number of women residing abroad who have been provided with the said aid by his Ministry during the last three years alongwith the nature of the aid provided to them; and
- (d) the provisions made by the Government in this regard?

Answer

MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) to (c): The details are enclosed as Annexure -I.

(d): The amount of funds sanctioned to Indian Missions/Posts abroad under the scheme for giving legal and financial assistance to Indian women deserted by their Overseas spouses during the last three years are as under:

2007-08 Rs. 50.00 lakhs

2008-09 Rs. 56.38 lakhs

2009-10 Rs. 35.60 lakhs